

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On 27.9.12.02

Rejoinder filed,
Copy not served
for hearing.

Order dated 02.04.2003.

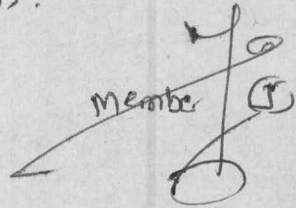
Hear further. Hearing is extended
and orders are reserved.

Vice-Chairman.

Order dated 29.04.2003.

OA 557/01
OA 111/02
OA 138/02

Common order passed in the
aforesaid three OAs by the Bench consisting of
Hon'ble Mr Sh. B.N. SOM is pronounced in
open court by this Bench in terms of Rule
107 of the CAP Rules of procedure. As per
the observations contained therein, the OA
is dismissed. NO COSTS.

Member 

14/1/03

Bench

for hearing.

Bench

By 21/1/03

for hearing.

Bench

By 28/1/03

for hearing.
Affidavit filed. Copy
served. Bench

By 4/2/03

1) for hearing with
OA 138/02 & 557/01.

Part. heard.

Bench

By 18/2/03